

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 225

(IB)-1781(ND)2018

IA-4507/2020 IA-4508/2020 IA/4461/2020 IA/4491/2020
IA/5247/2020 IA/4412/2020 IA-2365/2021 IA-2366/2021 IA/2286/2021
IA-2275/2021 I.A-3259/2021

IN THE MATTER OF:

Indu Kumar & Ors.

... **Applicant/Petitioner**

Vs.

M/s. Saha Infratech Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Ashish Makhija, Ms. Richa Singh and Ms. Akanksha Vasudeva Advocates
for the Applicant

ORDER

Renotify this case on 26.08.2021


(T.S. SINGH)
COURT OFFICER